GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:596 ANSWERED ON:28.07.2010 REGULATORY AUTHORITY Abdulrahman Shri ;Munda Shri Arjun

Will the Minister of COAL be pleased to state:

- (a) whether any progress has been made regarding constitution of a regulatory authority for the coal sector;
- (b) if so, the details thereof; and
- (c) the time by which the said authority is likely to be set up?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a)&(b): Yes Sir. A draft Cabinet Note alongwith the Draft Bill on setting up of a Coal Regulatory Authority had been finalized & circulated to various Ministries/Departments for their comments. The comments of some of the Ministries are awaited. On receipt of the same the Cabinet Note will be finalized for approval of the competent authority.
- (c) Setting up of a regulatory body for coal would require appropriate legislation to be passed by the Parliament. Hence, it is not possible to indicate the exact time frame for setting up the said authority.